

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/50(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS CSS PROJECTS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. Kanishk Kejriwal, Adv.] For the Respondent Company
Mr. Pranav Sharma, Adv.]

ORDER

1. Ld. Counsel for the respondent company present.
2. Rejoinder of the RoC is not in place. Therefore, last chance is given to put in a rejoinder by seven days.
3. List the matter for argument on **04.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**